- (iii) (a) Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the above Company.

[Placed in Library, See No. LT-6816/94]

- (iv) (a) Twenty-second Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library, See No. LT-6758/94]

- (v) (a) Twenty seventh Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the comptroller and Aulitor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-6690/94]

II. A copy (in English and Hindi) of the Ministry of Mines Notification S.O. No. 104 (E) dated the 16th February, 1995, regarding the Powers exerciseable in respect of minerals specified in Part C of the First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957; shall be exercisable also by the State Government of Goa with immediate effect, under sub-section (1) of section 28 of the said Act.

[Placed in Library. See No. LT-7102/95]

- I. Reports and accounts 1975-76 to 1992-93) of Bangalore, Animal Food Corporation Ltd. and Report and accounts (1991-92) of Karnataka Dairy Development Corporation Ltd., Bangalore.
- II. Notification of Ministry of Agriculture
- III. Report and accounts (1993-94) of National Agriculture Cooperative Marketing Federation of India Ltd., New Delhi, Report and Accounts (1992-93) of National Hortiultural Board and Report and Accounts (1993-94) of National Dairy Development Board Anand.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Madam, I lay on the Table---

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Second Annual Report
   and Accounts of the Bangalore.
   Animal Food Corporation Limited, for the year 1975-76, together with the Audiors' Report

on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Flaced in Library, See No. LT-6755/94]

- (ii) (a) Third Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-6756/94]

- (iii) (a) Fourth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1977-78; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-8757/94]

- (iv) (a) Fifth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

  [Placed in Library. See No. LT-6758/94]

- (v) (a) Sixth Annual Report and Accounts of the Bangal re Animal Food Corporation Li. iited, for the year 1979-30, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

  [Placed in Library. See No. I.T-6759/94]
- (vi) (a) Seventh Annual Report and Accounts of the Bengalore Animal Food Corporation Limited, for the year 1980-81; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6760/94]
- (vii) (a) Eighth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

  [Placed in Library, See No. LT-6761/94]
- (viii) (a) Ninth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1982-83,

together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) h Statement by Government accepting the above Report. [Placed in Library. See No. LT-6762[94]
- (ix) (a) Tenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

    [Placed in Library, See No. LT-

6763/941

- (x) (a) Eleventh Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-6764/94]

- (xi) (a) Twelfth Annual Report and Accounts of the Bangalore Animet Food Corporation Limited, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6765/94]

- (xii) (a) Thirteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-6766/94]

- (xiii) (a) Fourteenth Annual Report and Accounts of the Banggalore Animal Food Corporation Limited, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6767/94]
- (xiv) (a) Fifteenth Annual Report and Accounts of the Bangalore Animal Food Contration Limited, for the year 1988-89; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-|6768/94]

(xv) (a) Sixteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[24 MARCH 1995]

- (b) Statement by Government accepting the above Report. [Placed in Library, See No. LT-6769/941
- (xvi) (a) Seventeenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-

6770/94]

- (xvii (a) Eighteenth Annual Report and Accounts of the Bangalore Animal Food Comporation Limited, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6771/941
- (xviii) (a) Nineteenth Annual Report and Accounts of the Karnataka Meat and Poultry Mar-Limited Corporation keting Bangalore Animal (formerly Food Corporation Limited) Banlore, for the year 1992-93 together with the Auditors' Report the Accounts and the comments of the Comptroller Auditor General of India there-
  - (b) Statement by Government accepting the above Report.
  - [Placed in Library, See No. LT-6772/941
  - (xix) (a) Annual Repark and Accounts of the Karnataka Dairy Development Corporation Limiyear for the ted. Bangalore,

- 1991 92, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6951/94]

II. A copy (in English and Hindi) of the Ministry of Agriculture (Deptt. of Agriculture & Cooperation) Notification No. 706(E), dated the 12th November, 1993, publishing the Coconut Development Board Officer) Recruitment Regulations, 1993, under section 21 of the Coconut Development Board 1979, along with delay statement.

[Placed in Library, See No. LT-6957/94]

- III. A copy each (in English and Hindi) of the following papers:-
  - (i) (a) Annual Report and Accounts of the National Agricul-Cooperative Marketing Federation of India Limited New Delhi, for the year 1993-94 together with the Auditors' Report on the Accounts.
  - (b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-7258/95]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Ninth Annual Report and Accounts of the National Horticulture Board, Gurgaon, for the year 1992-93 together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above company.
- [Placed in Library, See No. LT-6773/941
  - (c) Statement giving for the delay in laying the papers mentioned at (a) above.
  - (iii) (a) Twenty-eighth Annual Report and Accounts of the  $\mathbf{Dairy}$ National Develoment. Board, Anand, for the year 1993-94, together with the Auditors'

[Placed in Library, See No. LT-6952/94]

Report on the Accounts.

(b) Statement by Government - accepting the above Report.

Report and acdounts (1993-94) of National Institute of Hydrology and Na mada Control Authority Indore.

THE MINISTER OF STATE IN · THE MINISTRY OF WATER RES-OUPCES (SHRI P. V. RANGAYYA NA DU): Madam I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1993-94 together with the . Auditors' Report on the counts.
  - (b) Statement by Government accepting the above Report
- Placed in Library, See No. LT-6912/94]
  - (iii) (a) Fourteenth Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 1993-94, together with the Audit Report on the Accounts.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-6911/941

- Report and accounts of various Agro-Industries Corporations.
- II. Notification on Ministry of Agriculture.

SHRI ARVIND NETAM On behalf of SHRI S. KRISHNA KUMAR: Madam I lay on the Table-

- I. (1) A copy each (in English and Hindi) of the following papers. under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) (a) Eighteenth Annual Re. port and Accounts of the Gujarat State Seeds Corporation Limited. Gandhinagar, for the year 1993-94 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- [Placed in Library. See No. LT-7080/951
  - (ii) (a) Twenty-first Report and Accounts of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India

Annual

(b) Review by Government on of the above the working poration.

thereon.

[Placed in Library, See No. LT-7254/951

(iii) (a) Twenty-third Annual

Report and Accounts of the U.P. State Agro Industrial Corporation Limited, Lucknow for the year 1989-90 together with on the Auditor's Report Accounts.